Name of Corporate Debtor : RK PATIL INFRAPROJECTS PRIVATE LIMITED Date of commencement of CIRP: 26.11.2024

LIST OF CREDITORS UNDER REGULATION 13(2)(CA) OF THE CIRP REGULATIONS

This List is as on 22nd April 2025

For any query related to claims, please contact on e-mail id: cirprkpatilinfraprojects@hotmail.com

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

SI. No.	Name of Creditor	Details of Claim received		Details of Claims admitted						Amount	9919312551.01	Amount of Claim not admitted	of Claims	Remarks, if any
		Date of receipt	Amount Claimed	Amount of Claims Admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party	% of voting share in COC	of Continge nt claims	of any mutual dues, that maybe set-off	. Markettychanen	under verificatio n	(Contaction
1	HDFC Bank Ltd	09.12.2024	3,21,89,813.04	3,21,89,813.04	Principal and Interest	3,21,89,813.04	the second second second	No	10.15	0.00	0.00	0.00	0.00	NIL NIL
2	Janaseva Sahakari Bank Ltd	09.12.2024	28,53,62,582.70	28,49,91,000.57	Principal and Interest	28,49,91,000.57			89.85	0.00	0.00	3,71,582.13	0.00	MIC
otal			31,75,52,395.74	31,71,80,813.61		31,71,80,813.61	28,49,91,000.57		100	1 0.00	1 0.00	1		

^{*} Claim Amount is guaranteed by the personal property of the Promoters

